

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
RIVER CONSERVATION

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Shri Shyamal Chakraborty

Will the Minister of WATER RESOURCES be pleased to state :-

- (a) whether Government is aware that with the growing urbanization and cities the river becomes the sewerage line; and
- (b) if so, the steps that have been taken for river conservation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a) Reports indicate that the pollution load on major rivers has increased due to urbanisation and industrialization.
- (b) The steps taken for conservation of rivers include the following:
 - i. Implementation of pollution abatement works, i.e., infrastructure for interception and diversion of sewage and creation of sewage treatment facilities, under the centrally sponsored National River Conservation Plan.
 - ii. Implementation of river conservation activities under other central schemes, such as Jawaharlal Nehru National Urban Renewal Mission, Urban Infrastructure Development Scheme for Small and Medium Towns, as well as under state schemes.
 - iii. Constitution of the 'National Ganga River Basin Authority' to ensure effective abatement of pollution and conservation of the river Ganga.
 - iv. Monitoring of pollution from industries on the banks of rivers by Central Pollution Control Board and State Pollution Control Boards and enforcement of the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Environment (Protection) Act, 1986.